## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 48/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s. Nowrosjee Wadia & Sons Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

31 Men. Amket
Lokia a/N Advocates

Lohia af M Ms. Debastone Dey i/b Desai de Diwanji

## <u>ORDER</u>

C.S.A. No. 48/230-232/NCLT/MB/MAH/2017 C.S.A. No. 49/230-232/NCLT/MB/MAH/2017 C.S.A. No. 50/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench hereby appoints M/s. S.U. Buch & Co., Mumbai as Auditors with remuneration of Rs. 30,000/- each, to assist OL of Mumbai in filing his report before this Bench.

CSA is hereby disposed of.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/V. NALLASENAPATHY
Member (Technical).